

FORM A
PUBLIC ANNOUNCEMENT

[Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF LOCK & LOCK LIVING SOLUTIONS
INDIA PRIVATE LIMITED**

S. No.	Particulars	Details
1	Name of corporate Person	Lock & Lock Living Solutions India Private Limited
2	Date of incorporation of corporate Person	04.07.2025
3	Authority under which corporate Person is incorporated/ registered	The Registrar of Companies, Mumbai I
4	Corporate identity number/ limited liability identification number of corporate person	U46901MH2025FTC451871
5	Address of the registered office and principal office (if any) of corporate person	Registered Office Address: 2nd Floor, 201, K Raheja Platinum, Marol Industrial Estate, Andheri (E), Mumbai, Marol Bazar, Maharashtra, India, 400059 Principal office same as Registered office
6	Liquidation Commencement date of Corporate Person	20.06.2026
7	Name, Address, e-mail address, Telephone Number and the Registration Number of the Liquidator	Mr. Mutharasapuram Ganesan Chandrasekaran Address: Flat No 104, Tiana, House of Hiranandani, 5/63 OMR, ,Egattur, Navalur (Post), Chengalpattu (District), Near Marina Mall ,Chennai ,Tamil Nadu ,600130 Email: sekaranirp@gmail.com Ph. No +91-9811081281 IBBI/IPA-003/00337/2021-2022/13620 AFA Certificate No. AA3/13620/02/300627/301487 valid till 30.06.2027
8	Last date for submission of claims	20.07.2026

Notice is hereby given that Lock & Lock Living Solutions India Private Limited has commenced voluntary liquidation on 20.06.2026.

The stakeholders of **Lock & Lock Living Solutions India Private Limited** are hereby called upon to submit a proof of their claims, **on or before 20.07.2026**, to the Liquidator at the address mentioned against Item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Mutharasapuram Ganesan Chandrasekaran
Lock & Lock Living Solutions India Private Limited
Regn No: IBBI/IPA-003/00337/2021-2022/13620
AA3/13620/02/300627/301487
AFA Valid upto 30.06.2027

Date: 22.06.2026
Place: Mumbai



BANK OF BARODA

Regional Stressed Asset Recovery Branch: MMWR, 6th floor, Baroda House, Behind Dewan Shopping Centre, SV Road, Jogeshwari (W) Mumbai - 400102.
E-Mail: sammw@bankofbaroda.co.in

E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 6 (2) & (8) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower (s), Mortgagor (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, possession of which has been taken by the Authorized Officer of Bank of Baroda, Secured Creditor, will be sold on "AS IS WHERE IS", "AS IS WHAT IS", AND "WHATEVER THERE IS" basis for recovery of dues in below mentioned accounts. The details of Borrowers/Mortgagor/Guarantor/Secured Assets/Dues/Reserve Price-Auction date & Time, EMD and Bid Increase Amount are mentioned below -

Sr. No.	Name & address of Borrowers / Guarantors / Mortgagors	Description of the immovable property with known encumbrances, if any	Total Dues	Date & Time of E-auction	(1) Reserve Price (2) EMD (3) Bid Increase Amount (Rs. in lakhs)	Status of possession (Constructive / Physical)	Property Inspection date
1	Mr. Vikram Jagannathan (Borrower) A/05, Devdas Sade, Baktam Pada No. 02, Thane West, Thane, Maharashtra - 400008	All that part and parcel of the property consisting of Flat No. 303, B Wing on 3 rd Floor, measuring 48.31 Sq. Mtrs. Capable building in "Sanya Sanyal" Co-Operative Housing Society Limited situated at Casa Bela, Palave City, Usarghar-Village, Kalan, Dist-24, Dombivli East, Taluka-Kalyan, Dist-Thane, 421204. Survey No. 792, 793/ 794, 795, 1213, 1216 of Majhe Saudagar. (Mortgaged by Mr. Vikram Jagannathan Bhoale) Pending Society Dues Rs.05 Lakhs (as on 01-09-2025)	Rs.110.68 Lakhs as on 14/03/2020 19-05-2024 unapplied interest and other charges from thereon	13-07-2026 14:00 Hrs to 18:00 Hrs	1) Rs. 25.50 2) Rs. 2.55 3) Rs. 2.25	Physical Possession	08-07-2026

For detailed terms and conditions of sale, please refer visit to the website link <https://www.bankofbaroda.in/e-auction> and online auction portal BaanNet.com. Also, prospective bidders may contact the Authorized officer on Mobile 8197230907

Date: 24-06-2026
Place: Mumbai

Sd/-
Authorized Officer,
BANK OF BARODA



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Sr. No.	Name & address of Borrowers / Guarantors / Mortgagors	Description of the immovable property with known encumbrances, if any	Total Dues	Date & Time of E-auction	(1) Reserve Price (2) EMD (3) Bid Increase Amount (Rs. in lakhs)	Status of possession (Constructive / Physical)	Property Inspection date
1	Mr. Venkateshan Venkatesan & Mrs. Rama Venkatesan (Borrower) Flat No. 1101, Bhagwati Apartment, Plot No. 72, Sector 44A, Seawoods - Nerul (West), Navi Mumbai - 400705. Also At: Flat No. 1503, 15 th Floor, "Flora" Hirandani Fortune City, Plot Survey No. 6770 and 6880, Village Bhokapada, Tal. Panvel, Dist - Raigad - 410221.	Flat No. 1503, 15 th Floor of the building Flora Hirandani Fortune City, measuring 139.8 Sq. Mtrs. Carpet Area which is equivalent to 1504.87 Sq. Mtrs. and decubitory having a carpet area of 18.87 Sq. Mtrs. which is equivalent to 203.12 Sq. Ft. and 2 Car Parking Spaces on land bearing Survey No. 6770(P) and 6880 (P), Village Bhokapada, Tal. Panvel, Dist - Raigad - 410221. (Mortgaged by Mr. Venkateshan Venkatesan & Mrs. Rama Venkatesan) Encumbrance known to Bank Builder Dues on 18-12-2025 Rs.168.40 Lakhs as per builder email dated 19-12-25	Rs. 138.67 Lakhs as on 13-03-2021 13-03-2021 unapplied interest and other charges from thereon	13-07-2026 14:00 Hrs to 18:00 Hrs	1) Rs. 157.00 2) Rs. 15.70 3) Rs. 10.00	Physical Possession	08-07-2026

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Date: 24-06-2026
Place: Mumbai

Sd/-
Authorized Officer,
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E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 6 (2) & (8) of the Security Interest (Enforcement) Rules, 2002.

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Sr. No.	Name & address of Borrowers / Guarantors / Mortgagors	Detailed description of the immovable property with known encumbrances, if any	Total Dues	Date & Time of E-auction	(1) Reserve Price (2) EMD (3) Bid Increase Amount (Rs. in lakhs)	Status of possession (Constructive / Physical)	Property Inspection date
1	1. Mrs. Sanjana Raju Urgande Address: H No.1348, Rukmini HSG Society, Varadwadi Road, New Ghaty Nagar, Padmangar, Bhandar, Thane-401305 2. Mr. Raju Shankar Urgande Address: H No.1347, Rukmini HSG Society, Varadwadi Road, New Ghaty Nagar, Padmangar, Bhandar, Thane-401305	Equitable Mortgage of Flat No.041 on fourth floor in project name " Sai Sankalp Enclave", 845 sq.ft. Le 59.54 sq.mtrs built up area, survey No.33 Hissa No.16, Panchganga, Kamat ghah, Near Balaji Mandir, Padmangar Bhandar-421305 in the name of Mrs. Sanjana Raju Urgande and Mr. Raju Shankar Urgande. Encumbrance known to Bank: Not Known	Rs. 20.81 Lakhs + unapplied interest + other charges	1. Date of e-auction: 13-07-2026 2. Time of E-auction: Start Time: 2:00 p.m. To End Time: 6:00 p.m.	1. Reserve Price: Rs. 17,45,000.00 2. Earnest Money Deposit (EMD) Amount: Rs. 1,74,500.00 3. Bid Increase: Rs. 25,000.00	Physical Possession	04-07-2026 Start Time: 11:00 am To End Time: 16:00 pm

For detailed terms and conditions of sale, please refer visit to the website link <https://www.bankofbaroda.in/e-auction> and online auction portal BaanNet.com. Also, prospective bidders may contact the Authorized officer Mr. Sanjay Kumar on Mobile No.954914899/ 865238824
Date: 24-06-2026 Place: Mumbai

Authorized Officer, Bank of Baroda



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Sr. No.	Name & address of Borrowers / Guarantors / Mortgagors	Description of the immovable property with known encumbrances, if any	Total Dues	Date & Time of E-auction	(1) Reserve Price (2) EMD (3) Bid Increase Amount (Rs. in lakhs)	Status of possession (Constructive / Physical)	Property Inspection date
1	Mr. Lakshmi Bhathi Sing (Borrower) All that Burgulrow House Cottage No. 120 measuring approximately 63.76 sq.mtrs. carpet area equivalent to 686.31 Sq. Feet carpet area together with the exclusive use of the land appurtenant thereto bearing Survey No. 84, Hissa No. 7 and Survey No. 90A, Hissa No. 8, Village Hame, Taluka. Dapoli, District. Raigad. (Mortgaged by: Mr. Lakshmi Bhathi Sing)	All that Burgulrow House Cottage No. 120 measuring approximately 63.76 sq.mtrs. carpet area equivalent to 686.31 Sq. Feet carpet area together with the exclusive use of the land appurtenant thereto bearing Survey No. 84, Hissa No. 7 and Survey No. 90A, Hissa No. 8, Village Hame, Taluka. Dapoli, District. Raigad. (Mortgaged by: Mr. Lakshmi Bhathi Sing)	Rs.88.02 Lakhs as on 14:00 Hrs to 18:00 Hrs	13-07-2026 14:00 Hrs to 18:00 Hrs	1) Rs. 20.00 2) Rs. 2.00 3) Rs. 0.25	Physical Possession	09-07-2026

For detailed terms and conditions of sale, please refer visit to the website link <https://www.bankofbaroda.in/e-auction> and online auction portal BaanNet.com. Also, prospective bidders may contact the Authorized officer on Mobile 8197230907.

Date: 24-06-2026
Place: Mumbai

Sd/-
Authorized Officer,
BANK OF BARODA

FORM A PUBLIC ANNOUNCEMENT

[Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]
FOR THE ATTENTION OF THE STAKEHOLDERS OF LOCK & LOCK LIVING SOLUTIONS INDIA PRIVATE LIMITED

S.No.	Particulars	Details
1.	Name of corporate Person	Lock & Lock Living Solutions India Private Limited
2.	Date of incorporation of corporate Person	04.07.2025
3.	Authority under which corporate Person is incorporated/registered	The Register of Companies, Mumbai I is incorporated/registered
4.	Corporate identity number/limited liability identification number of corporate person	U46901MH2025PTC0451871
5.	Address of the registered office and principal office (if any) of corporate person	Registered Office Address: Chandrasekaran Address: Flat No.104, Tiana, House of Hirandani, 563 OMR, Eggitur, Navi Mumbai (West), Chhatrapati (District), Near Marina Mall, Chennai - 600110 Principal office same as Registered office
6.	Liquidation/Commencement date of Corporate Person	20.07.2026
7.	Name, Address, e-mail address, Telephone Number and the Registration Number of the Liquidator	Mr. Mutharasaram Ganesan Chandrasekaran Address: Flat No.104, Tiana, House of Hirandani, 563 OMR, Eggitur, Navi Mumbai (West), Chhatrapati (District), Near Marina Mall, Chennai - 600110 Email: sekaram@gmail.com Ph. No. 951-0811081201 IBBI/PA-003/00337/2021-2022/13620 AA313620/0230627/301487 AFA Valid upto 30.06.2027
8.	Last date for submission of claims	20.07.2026

Notice is hereby given that Lock & Lock Living Solutions India Private Limited has commenced voluntary liquidation on 20.07.2026. The stakeholders of Lock & Lock Living Solutions India Private Limited are hereby called upon to submit a proof of claims, on or before 20.07.2026, to the Liquidator at the address mentioned against Item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit their proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties. Sd/-
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Lock & Lock Living Solutions India Private Limited
Regn No. IBBI/PA-003/00337/2021-2022/13620
AA313620/0230627/301487
AFA Valid upto 30.06.2027

Date: 24.06.2026
Place: Mumbai

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EXPRESS CAREERS

Central Recruitment and Promotion Department
Corporate Centre, Mumbai
Phone: 022-22820427

RECRUITMENT OF PROBATIONARY OFFICERS

Applications are invited from eligible Indian citizens for appointment as Probationary Officer in State Bank of India

NUMBER OF VACANCIES: 1500

Eligibility criteria (age, qualification etc.), requisite fee and other details, along with a link for online application of application and online payment of application fee, are available on to Bank's website <https://sbi.bank.in/careers/current-openings> under Advertisement No. CRPD/PO/2026-27/09. Candidates are advised to go through the detailed advertisement and ensure their eligibility and other details before applying and submitting.

DATE FOR ONLINE REGISTRATION & PAYMENT OF FEE: 18.06.2026 TO 08.07.2026

For any query, please write to us through the link "CONTACT US" which is available on Bank's official website mentioned above.

Place: Mumbai
Date: 18.06.2026

General Manager (RP & PM)

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Authorized Officer,
BANK OF BARODA

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K. K. WAGH EDUCATION SOCIETY

Hirabai Haridas Vidyavagari, Amrutdham, Panchwati, Nashik-3

APPOINTMENT

Principal post is to be filled in K.K. Wagh Arts, Commerce, Science & Computer Science College, Kaksahabnagar, Tal. Niphad, Dist. Nashik (Permanently Non-Grant Basis) run by K. K. Wagh Education Society, PUNE.

Qualifications: As per the norms of USC & Savitribai Phule Pune University, Pune.

• The above post of Principal is isolated i.e. open to all.

Eligible & interested candidates should apply through the Email: apptment@kkgvgh.edu.in OR send application by post to "The Secretary, K.K. Wagh Education Society, Hirabai Haridas Vidyavagari, Amrutdham, Panchwati, Nashik-422003" within 30 days from the date of publication of the advertisement.

Note: Terms & conditions regarding appointment will be applicable as per K.K. Wagh Education Society's rules.

(Prof K.S. Bandi) Secretary

Advt. No. 88/2026 dt. 23/06/2026

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Janardan Bhagat Shikshan Prasarak Sanstha's

Ramsheth Thakur College of Commerce and Science, Kharghar

Plot No. 1, Sector-33, Kharghar, Near P

